

**Trial of Sheikh Abdullah**

1246. { Shri V. B. Gandhi:  
Shri Onkar Lal Berwa:  
Shri D. D. Puri:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to try Sheikh Abdullah in a court of law; and

(b) whether Government propose to transfer Sheikh Abdullah to custody in Kashmir?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) No, Sir.

(b) No, Sir.

**Sports in Punjab**

1247. **Shri Daljit Singh:** Will the Minister of Education be pleased to state:

(a) whether any financial assistance was given to the Punjab Government for the encouragement of Sports in the State during 1964-65 and 1965-66 so far; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) and (b). The following grants were given to the Punjab State Sports Council during 1964-65 and 1965-66 on the recommendation of the Government of Punjab:—

Grant Sanctioned	Purpose
Rs. 20,000/-	For holding a Coaching camp in hockey, Cricket, Gymnastics, Wrestling, Swimming, Basket Ball, Football, Volleyball, Athletics, Tennis and Badminton.
Rs. 10,000/-	For purchase of sports equipment.

**Assistance to Political Sufferers in Punjab**

1248. **Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the amount of assistance granted to political sufferers in the

Punjab State during 1964-65 and 1965-66 so far; and

(b) the number of such political sufferers in Punjab and the monthly amount of assistance granted to them at present?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a)—

1964-65 Rs. 1,800

1965-66

(so far) Rs. 700

(b) Five in 1964-65 and two in 1965-66. The financial assistance is given in the form of lump-sum grants and not of monthly payments.

**Freedom Fighters**

1249. { Shri Surendra Pal Singh:  
Shri Solanki:  
Shri P. K. Deo:  
Shri Narasimha Reddy:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government propose to set up a Committee to certify the credentials of freedom fighters and to recommend measures to ameliorate their hardships—economic or otherwise; and

(b) whether any criteria or principles would be laid down for the guidance of the Committee?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). There is no such proposal.

**Abolition of Urdu by Kerala University**

1250. **Shri Mohammed Koya:** Will the Minister of Education be pleased to state:

(a) whether the Syndicate of the Kerala University has abolished Urdu in colleges; and

(b) whether Government have given any instructions to the Univer-